

In the National Company Law Tribunal, Jaipur

Item No. 114

CP No. IB 74/7/JPR/2019

UNDER SECTION 7 OF IBC, 2016

In the matter of:

Anand Kumar Gupta

.....Applicant/Petitioners

VS.

Adelson Pharma Pvt. Ltd.

.....Respondent

Order delivered on 13.09.2019

Coram: DR. POONDLA BHASKARA MOHAN, JUDICIAL MEMBER  
SH. RAGHU NAYYAR, TECHNICAL MEMBER

For Petitioner (s)

: Mudit Manohar, Adv.

For Respondent(s)

: Susshil Daga, Adv.

Akanksha Noval, Adv.

ORDER

Learned counsels for both the parties are present. The learned counsel for the applicant seeks short adjournment. Post the matter on 24.09.2019.

Sd

(RAGHU NAYYAR)  
TECHNICAL MEMBER

Sd

(DR. POONDLA BHASKARA MOHAN)  
JUDICIAL MEMBER